Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

Sl. No.	Category of creditor	Summai received	ry of claims		y of claims nitted	Amo unt	Amount of claims not		D et	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	of conti ngent claim s	admitted	under verification	ai ls in Anne xure	·
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	48	278460407.84	34	62817338.57	-	7726251.29	207916817.99	2	The Exmanagement has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2019 (date of balance sheet) and therefore the IRP/RP has relied solely upon the claims and Recovery Certificates submitted by the Claimants.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	124439155.06	1	53100000.00	-	13650000.0 0	57689155.06	4	The Ex- management has not provided the records of the

										Corporate Debtor and the MCA records are updated till 31.03.2019 (date of balance sheet) and therefore the IRP/RP has relied upon the claim and records filed by the Claimant.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	1	805000.00	-	-	-	805000.00	-	6	-
7	Operational creditors (Government Dues)	_	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7424232.00	-	-	-	-	7424232.00	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	_	-	9	-
	Total	53	411128794.9	35	115917338.57		22181251.2 9	273030205.05		

Annexure-1

Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on:15/12/2023

List of secured financial creditors belonging to any class of creditors

Sl. No.	of cre	Detai claim r			Det	tails of clain	ı admitted		Amount of contingent	of any	claim not	Amount of claim	Remark if any
	ditor		claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verificatio n	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-2 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 15/12/2023

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Detail received	s of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any mutual dues,	Amount of claim not	claim	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingen t claim	that may be set-off	admitted	under verification	
	Amit Bathla and Jitin Malik	10-03-2023	1503900.90		Debt (Home Buyer)	-	No	1.30	-	-	0.00	0.00	-
	Malhotra		2006691.37		Financial Debt (Home Buyer)	-	No	1.73			0.00	0.00	
3	Vinit Kumar & Sarita	10-03-2023	1914403.12		Financial Debt (Home Buyer)	-	No	1.65			0.00	0.00	
	Rachna Saxena & Avneesh Kumar Saxena	10-03-2023	2866839.63		Financial Debt (Home Buyer)	-	No	2.47			0.00	0.00	
	Renu Jain and Pramod Jain	11-03-2023	1314490.43		Financial Debt (Home Buyer)	-	No	1.13			0.00	0.00	
	Sanjay Kumar Dhiman	11-03-2023	1619946.74		Financial Debt (Home Buyer)	-	No	1.40			0.00	0.00	
	, , , ,		1625136.81		Financial Debt (Home Buyer)	-	No	1.40			0.00	0.00	
8	Kapil Tyagi & Sonali	11-03-2023	1900624.65	1900624.65	Financial	-	No	1.64			0.00	0.00	

	Tyagi				Debt							
					(Home							
					Buyer)							
9	Kapil Kumar	12-03-2023	1447112.38	1446979.20		-	No	1.25		 133.18	0.00	!
					Debt							· ·
					(Home							· ·
1.0	G1 1 1 T	12 02 2022	1022600.06		Buyer)		N.T.	1.55	+ +	1.62.22	0.00	
10	Shashi Lata	12-03-2023	1822699.86	1822537.63	Financiai Debt	-	No	1.57		 162.23	0.00	· ·
					Home							· ·
					Buyer)							· ·
11	Alka Rani Agarwal	13-03-2023	1096879.27	1096879.27		-	No	0.95	 	 0.00	0.00	
					Debt			0.55				· ·
					(Home							· ·
					Buyer)							
12	Ashish Mittal	13-03-2023	1304029.00	1304024.00		-	No	1.12		 5.00	0.00	1
					Debt							!
					(Home							· ·
1.2	C1.1 Ct-	14 02 2022	1722110.57	1723110.56	Buyer)	_	No	1.49	+	0.00	0.00	
13	Saurabh Gupta	14-03-2023	1/23110.56		Pinanciai Debt	-	No	1.49		 0.00	0.00	!
					(Home							!
					Buyer)							!
14	Sushil Kumar	14-03-2023	1244934.45	1244754.55		-	No	1.07		 179.90	0.00	
					Debt							!
					(Home							!
					Buyer)							
15	Ashok Sharma	14-03-2023	1237941.24	1237941.24		-	No	1.07		 0.00	0.00	1
					Debt							· ·
					(Home Buyer)							!
16	Amitesh Suman	14 03 2023	1426154 03	1426154.93		_	No	1.23		 0.00	0.00	
10	Affilicsii Suman	14-03-2023	1420134.93		Debt	_	INO	1.23		 0.00	0.00	!
					(Home							!
					Buyer)							!
17	Sonal Savings and	16-03-2023	8568000.00	4759583.56	Financial	-	No	4.11		 3808416.44	0.00	
	Investment Pvt. Ltd.				Debt							!
					(Home							
1.0	n	1	0.7.4.000.5.5		Buyer)			<u> </u>				
18	Rapid Technosoft Pvt.	16-03-2023	8721000.00			-	No	4.18		 3877476.71	0.00	
	Ltd.				Debt (Home							
					(Home Buyer)							
19	Seema Thukral and	23-03-2023	1309385 00	1309385.00		_	No	1.13		 0.00	0.00	
	STEEL THORIGINA	05 05 02 5	1207202.00	1207202.00			1,0	1.13	1 1	0.00	0.00	<u> </u>

	Yuvaksh Thukral				Debt							
					(Home							
					Buyer)			ļ				
20	Ritesh Kumar	24-03-2023	441600.00	441600.00	Financial	-	No	0.38		 0.00	0.00	
					Debt (Home							
					Buyer)							
21	Vineet Bhardwaj and	03-04-2023	1886521.70			_	No	1.62			0.00	
	Kamal Kishor Sharma				Debt			1.02		10368.22		
					(Home					10308.22		
<u> </u>					Buyer)							
22	Anand Yadav	08-04-2023	480873.00	466737.73	Financial	-	No	0.40			0.00	
					Debt (Home					14135.27		
					(Home Buyer)							
23					Financial	_	No	0.00			43498806.00	
٦			43498806.0	0.00	Debt		1,0	0.00		0.00		
	Rajesh Kumar		0	0.00	(Home					0.00		
	Agarwal	17-04-2023			Buyer)							
24					Financial	-	No	1.29			0.00	
			1495074.00	1495074.00	Debt (Home					0.00		
	Shardendu Bajpai	18-04-2023			Buyer)							
25					Financial	-	No	5.23			0.00	
			6050211 02	6059211.03	Debt					0.00		
	Sanjeev Kumar		0039211.03	0039211.03	(Home					0.00		
2.6	Rastogi	24-04-2023			Buyer)		3.7	1.61	1		0.00	
26					Financial Debt	-	No	1.61			0.00	
			1866498.00	1866489.00	(Home					9.00		
	Rajeev Kumar	26-04-2023			Buyer)							
27					Financial	-	No	1.32			0.00	
			1535029 51	1535011.08	Debt					18.43		
		02.05.2022	1555027.51	1555011.00	(Home					10.15		
28	Arpit Garg	02-05-2023			Buyer) Financial		No	1.25			0.00	
28					Debt	-	No	1.25			0.00	
			1456335.75	1454198.62	(Home					2137.13		
	Usha Garg	02-05-2023			Buyer)							
29					Financial	-	No	1.41		 	0.00	_
			1637098.50	1636376.11	Debt					722.39		
	Sarita Agarwal	02-05-2023			(Home Buyer)					,		
30	Namita Sethi &	02-03-2023			Financial	-	No	1.40			0.00	
50	Brijesh Sethi	02-05-2023	1627225.70	1624820.22	Debt	-	110	1.40		 2405.48	0.00	
	zijem sem	02 00 2020	<u> </u>	1				1	<u> </u>		<u>. </u>	

	1	1		1	/T.T		1					T
					(Home Buyer)							
31	Neeta Rastogi	23-05-2023	1785351.18	1785106.09	Financial Debt (Home Buyer)	-	No	1.54	 	245.09	0.00	
32			1577069.44	1576851.37	Financial Debt (Home Buyer)	-	No	1.36	 	218.07	0.00	
33	Ruchi Mittal		942906.00	942342.58	Financial Debt (Home Buyer)	-	No	0.81	 	563.42	0.00	
34	Son Devi & Rakesh		1337702.00	1328646.68	Financial Debt (Home Buyer)	-	No	1.15	 	9055.32	0.00	
35	Mahakar Singh		1811592.77	0.00	Financial Debt (Home Buyer)	-	No	0.00	 	0.00	1811592.77	
36	UTHKRISHT BUILDCON PRIVATE LIMITED	07-07-2023	43443767.9	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	43443767.92	
	Anju Rastogi and Vivek Rastogi	19-07-2023	1761813.70	1761813.70	Financial Debt (Home Buyer)	-	No	1.53	 	0.00	0.00	
	Shefali Gupta and Kumar Gourav Gupta	27-07-2023	2197600.00	0.00	Financial Debt (Home Buyer)	-	No	0.00	 	0.00	2197600.00	Rs. 6,77,201.10 categorised as acceptable and placed before the CoC for its recommendation in terms of the provisions of Regulation 13(IB). It is pertinent to mention that the Coc having vote share 100% has assented for

												inclusion in the list of creditors and application under Regulation 13(1B) before the NCLT is being filed
39	Rama Gupta	27-07-2023		0.00	Financial Debt (Home Buyer)	-	Not marked		 	0.00	21831486	
40	Ayush Gupta	27-07-2023	16281742.2 7	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	16281742.27	
41	Shilpi Gupta	27-07-2023	20782220.0 0	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	20782220.00	
42	Ajay Kumar Gupta	28-07-2023	38009113.0 0	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	38009113.00	
43	Arif Mirza	29-08-2023		0.00	Financial Debt (Home Buyer)	-		0.00	 	0.00	2006040	Considered as Acceptable and placed before the CoC for its recommendation under Regulation 13(IB). It is pertinent to mention that the Coc having vote share 54.19% has dissented for inclusion in the list of creditors and application under Regulation 13(1B) before the NCLT is being filed
44	Manmohan Tarun Sapra Sarita Rani	03-09-2023	8521840	0.00	Financial Debt (Home	-	Not marked	0.00	 	0.00	8521840	

					Buyer)							
45	Prem Pal Singh Tomar	06-09-2023	3300000.03		Financial Debt (Home Buyer)	-	No	0.00	 	0.00	3300000.03	Considered as Acceptable and placed before the CoC for its recommendation under Regulation 13(IB). It is pertinent to mention that the Coc having vote share 54.19% has dissented for inclusion in the list of creditors and application under Regulation 13(1B) before the NCLT is being filed
46	Neelam Singh & Rajiv Anand	08-09-2023	2304110	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	2304110	oong meu
47	Rajiv Anand & Kalpana Chaudhary	08-09-2023	2308043	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	2308043	
48	Anil Kapoor and Meenu Kapoor	22-11-2023	1620457.00		Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	1620457.00	The said claim has been shifted from the category of 'Unsecured Financial creditors' as the claimant has revised his claim form and submitted the form CA

Annexure-3 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 15/12/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim adı	mitted		Amount of contingent claim		Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed		claim of claim covered related voting				Claim	dues, that may beset- off	aumitteu	verification	
	-	-	_	-	-	-	-	1	-	-	-	-	-

Annexure-4 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 15/12/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No	Name of creditor	Details received	of claim		Details	of claim a	dmitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amou nt covere d by guarante e	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
1	Neon Vincom Pvt Ltd	16-03-2023	5,31,00,000	5,31,00,000	Financial Debt	-	No	45.81	_	-	-	-	-
2.	Seema Raj Agarwal	10-05-2023	5,76,89,155.06	0.00	Financial Debt	_	No	0.00	-	-	-	5,76,89,155.06	-
3,	Apoorv Tyagi	28-06-2023	1,36,50,000.00	0.00	Financial Debt	-	Yes	0.00	-	-	1,36,50,000.00	-	-

Annexure-5 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 15/12/2023

List of operational creditors (Workmen)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim adı	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
	-	-	-	_	-	-	-	-	-	-		-	-

Annexure-6 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 15/12/2023

List of operational creditors (Employees)

Sl. No.	Name of creditor	Detail claim re		Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off		verification	
1	Sajjan Kumar Choudhary	28-06-2023	805000.00	Operational Debt (Ex- Employee)	-	-	-	-	-	805000.00	-	-

Annexure-7 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 15/12/2023

List of operational creditors (Government dues)

										(======================================					
Sl. No.	Name of creditor	Detail claim re			Details	of claim ad	mitted		contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not	Amount of claim	Remarks if any		
110.	creator	Date of receipt	Ι.	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC			admitted	under verificati on			
											-				
	_														

Annexure-8 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 15/12/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor		of claim eceived			Detail clair admit	n		Amount of continge-	Amount of any Mutual	Amount of claim not	claim under	Remarks, if any	
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	nt claim	dues, that may be set-off	admitted	verifica- tion	
		22-11- 2023	7424232.00	-	Operational Debt	-	-	-		-	-	-		The claim is not in IBBI prescribed form and there are other discrepancies as well.

Annexure-9 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 15/12/2023

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciaiiii	mutual dues, that may beset- off	admitted	verification	